## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.11/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE PARTIES: Mr. Nitin Madhukar Ligde

V/s. M/s. SLN Pharmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
3	BHARAT CADHAZ ZBJ TECSh Dartil ASS.	Afro cate	8888
h.	Nithigh Sanger Practifing Compar Nikunj well Countel	of Secreatory.  ON CULEKAL-Respondent No.2	Whattale .
5.	Dr. Ni tin M	1. Ligde Petitioner	Vinga.

## **ORDER**

## C.P. No. 11/241 (1)/NCLT/MAH/2016

1. Ld. Counsels respectively representing Petitioner and Respondents are present. Petitioner and one of the Directors of Respondent are also present in person.

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C.P. No. 11/NCLT/MAH/2016

2. The Rejoinder has been served on the Respondent and to be filed today by the Petitioner in the Registry.

3. In respect of the directions as per para no.6 of the Order dated 17<sup>th</sup> September, 2016, it is hereby now directed that the Petitioner shall make a payment of Rs.7 lakhs (Rupees seven lakhs only) so that the government dues as mentioned in the Minutes of Board Meeting held on 2<sup>nd</sup> September, 2016, Clause 10(c), being 50% shall be liquidated.

- 4. In respect of day-to-day expenditure, Petitioner has stated that certain cheques with amount mentioned therein have been handed over to Respondent No.2 to meet out the expenditure of Respondent No.1 i.e. Company. The Petitioner is again hereby directed to co-operate in respect of the payment of day-to-day expenditure by countersigning the cheques of the Company. The day-to-day expenditure of the Company shall be approved by Auditor already appointed by the Company.
- 5. It is expected from the Petitioner that for day-to-day running and functioning of the Company he shall co-operate with Respondent No.1 and Respondent No.2.
- 6. Now the matter will be put up for hearing on 10<sup>th</sup> January, 2017

Dated: 20.10.2016

sd/-

Shri M.K. Shrawat

Member (Judicial)